

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.04.2017.

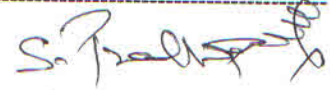
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.12/ 2017	-	Admission	241, 242, 97 & 98	Satish Keshava Murthy & Others Vs Auin Research & Development Pvt. Ltd., & Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. P.K. PANDE

Refuser



PCS for petitioner COMPANY is present. For further clarification list it on 19.04.2017.



MEMBER (J)



MEMBER (T)